

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) Yes, Sir.

(b) and (c). Fourteenth Kendriya Vidyalayas are likely to be established at the following places :

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|-------------------------|------------------|
| (1) Dharangdhara        | (Gujarat)        |
| (2) Tezpur              | (Assam)          |
| (3) Dundigal            | (Hyderabad)      |
|                         | Andhra Pradesh.  |
| (4) Hashimara           | (West Bengal)    |
| (5) Chandi Mandir       | (Chandigarh)     |
| (6) Narangi             | (Gauhati, Assam) |
| (7) Singharashi         | (Bihar)          |
| (8) Pithoragarh         | (Uttar Pradesh)  |
| (9) Nasirabad           | (Rajasthan)      |
| (10) Digaru             | (Assam)          |
| (11) B. S. F. Jodhpur   | (Rajasthan)      |
| (12) Delhi (2 Schools). |                  |
| (13) Bombay.            |                  |

#### Daily Flights from Delhi to Kanpur

3801. SHRI S. M. BANERJEE : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether daily flight from Delhi to Kanpur has been discontinued ;

(b) if so, the reasons for the same ; and

(c) whether daily flight to Kanpur is likely to be restored ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) : (a) and (b). Due to shortage of aircraft the frequency of the Delhi-Kanpur-Lucknow-Delhi flights has been reduced to three times a week.

(c) Yes, Sir. by the 10th July, 1971.

#### Child Welfare Schemes

3802. SHRI PHOOL CHAND VERMA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether child welfare schemes being sponsored by the Central Government are in operation in various States ; and

(b) if so, which are the schemes in operation in Kerala and new steps taken to extend the same during the Fourth Plan period ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMI) : (a) Yes, Sir.

(b) Special Nutrition programme for children of 0-3 years is in operation in Kerala. This programme is being further extended to cover children of 3-6 years and nursing and expectant mothers. Besides this, nutrition programme for children in the age group of 3 to 5 years through Balwadis is in operation in Kerala through the help of voluntary organisations. Steps are being taken to sanction grants to additional organisations on the basis of requests received through the Central Social Welfare Board.

#### Increase in the Prices of Industrial Goods

3803. SHRI PHOOL CHAND VERMA : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that due to the increase in bank rate the prices of industrial goods have been adversely affected ; and

(b) if so, the steps Government propose to take to avoid such situation ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) While raising the Bank rate from 5% to 6% in January, 1971, the Reserve Bank of India had advised the banks to ensure that the consequential increase in rates of interest charged by the banks on their advances is about 1% on an average. As interest charges constitute a small portion of the total production costs, an increase of 1% in the interest rates was not considered likely to affect the prices of manufactured articles.

During the period from January 2, 1971 to June 12, 1971 the rise in the wholesale

price index for manufactured goods amount to 1.9% as against a rise of 2.4% in the corresponding period of last year.

(b) Does not arise.

**Exemption from Income-Tax on Interest payable on Foreign Loans received by Cannanore Cooperative Spinning Mills**

3804. SHRI M. K. KRISHNAN : Will the Minister of FINANCE be pleased to state :

(a) whether Government are considering to grant exemption from payment of Income-tax on interest payable on foreign loans and debts incurred by the Cannanore Co-operative Spinning Mills, Cannanore, Kerala ;

(b) whether the Kerala Government had recommended this case ; and

(c) if so, when the decision is expected to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) The Director of Industries, Trivandrum, on behalf of M/s. Cannanore Co-operative Spinning Mills Ltd., applied for exemption from income-tax of interest u/s 10(15) (iv) (c) of the Income-tax Act, 1961 in respect of a long term loan from M/s. Mitsui & Co. Ltd., OSAKA, Japan. Exemption has been granted by the Government of India.

(b) For granting exemption u/s 10 (15) (iv) (c) of the Income-tax Act, 1961, recommendation of the State Government is not necessary

(c) Does not arise.

**Recognition of Pre-Degree Examination of Kerala and Calicut Universities as Equivalent to Intermediate Examination**

3805. SHRI M. K. KRISHNAN ;  
SHRIMATI BHARGAVI THAN-  
KAPPAN :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Pre-Degree examination of Kerala and Calicut Universities is not treated as equivalent to old Intermediate examination for admission to examinations conducted by

the Public Service Commission ; and

(b) if so, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) and (b). Yes, Sir. The matter is, however, under consideration of the Union Public Service Commission. The Pre-degree Course of Kerala and Calicut Universities is conducted after the new 10 year school course while the old Intermediate course was conducted at the end of a 11 year school course in the Southern States. One year of the old Intermediate course was transferred to the degree course which was formerly of 2 years' duration and is now of 3 years' duration. Determination of equivalence has therefore become difficult

**Working of Public Undertakings**

3806. SHRI S. R. DAMANI : Will the Minister of FINANCE be pleased to state :

(a) the names of public undertakings which have reached the stage of profitability or the break-even stage, those which are able to plough back their own resources for their future programmes and those which are making a dent into their capital ;

(b) whether any fresh thinking is made and new measures thought of to make their working profitable in accordance with the recommendations of various Committees ; and

(c) if so, the result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) The names of Central Government undertakings (excluding promotional and developmental undertakings, financial institutions and undertakings under construction) which have made profit in 1969-70 are given in the statement laid on the Table of the House. [Placed in Library. See. No. LT-596/71] gives the names of undertakings which have incurred losses during that year. Annexures III and IV contain names of those undertakings which have generated internal resources and which have incurred cash losses during that year, respectively.

(b) The monies taken by Government to